



BEFORE THE HON'BLE NATIONAL GREEN TRIBUNAL
PRINCIPAL BENCH, NEW DELHI

O.A. NO.620/2022

Kaushal Kishore Vishwakarma

Applicant

Versus

State of Punjab & Ors

Respondents

Additional Affidavit of Sh. Vijay Kant Goyal,
Executive Director, National Fertilizers Limited,
Bathinda -- Respondent No.4- NFL, Bathinda in view
of order dated 30.05.2023.

Sir,

I, Sh. Vijay Kant Goyal, Executive Director, National
Fertilizers Limited, Bathinda -- Respondent No.4 do hereby
solemnly affirm and state as under:

1. That after lifting of 1342.89 MT carbon slurry by M/s Shubham Sales Corporation, at present NFL, Bathinda is having tentative quantity of 38,257.11 MT of carbon slurry.
2. That as M/s Shubham Sales Corporation could not lift the carbon slurry as per agreed terms and conditions of the contract, now a proposal has been received from M/s Shubham Sales for extension of time for lifting of carbon slurry and same is under consideration for approval of the Competent Authority and same will be accorded shortly. Further lifting of carbon slurry should



I identify the document
Subscribed by

श्री विजय कंत गoyal
अधीनस्थ निदेशक
राष्ट्रीय उर्वरक लिमिटेड
बथिन्दा

(Handwritten signature)

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start within one month and expected to be completed by 30.09.2024.

[Signature]
DEPONENT

VERIFICATION

I, Vijay Kant Goyal, the deponent above-named, do hereby verify that the contents of this affidavit are true and correct to my knowledge. Nothing material has been concealed therefrom.

Verified at Bathinda on 03rd October 2023.

[Signature]
DEPONENT



Attested as identities:
[Signature]
NIRMAL SINGH
Advocate & Notary
Distt. Courts, BATHINDA

3 OCT 2023

3 OCT 2023

